

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF PRABHAKAR ENGINEERS PVT LTD

RELEVANT PARTICULARS

1.	NAME OF CORPORATE DEBTOR	PRABHAKAR ENGINEERS PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	08 August 1978
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar Of Companies, Pune, Maharashtra
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U45309MH1978PTC020561
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	PLOT NO 116 MIDC, BHOSARI, Pune, Maharashtra, India, 411016
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	DATE OF ORDER :- 01.05.2024 RECEIVED ON: 03.05.2024
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	180 days from the receipt of CIRP admission order is 30 th October 2024
8.	NAME AND THE REGN NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	NAME: Shekhar Kumar Agrawal REGN NO.: IBBI/IPA-002/IP-N00883/2019-2020/12874
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL AS REGISTERED WITH THE BOARD	Shekhar Kumar Agrawal Reg. Address: Flat 606, D Wing, RNA Continental CHSL, Subhash Nagar, Chembur (E), Mumbai-400071 Email : shekhar2308@gmail.com Email: shekhar2308@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL	Address: D- 519-520 Neelkanth Business Park, Opp Vidya Vihar Rly Stn (W), Nathani Road, Vidya Vihar (W), Mumbai 400 086 Email: ipprabhakarengineers@gmail.com
11.	LAST DATE OF SUBMISSION OF CLAIMS	17 th May 2024

12.	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Not applicable
13.	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	Not applicable
14.	a. RELEVANT FORMS AND b. DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	(a) www.ibbi.gov.in/downloadingform.html (b) https://ibbi.gov.in/en/ips-register/registered-ips

Notice is hereby given that National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of PRABHAKAR ENGINEERS PVT LTD on **1st May, 2024**.

The creditors of PRABHAKAR ENGINEERS PVT LTD are hereby called upon to submit their claims with proof **on or before 17th May 2024** to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or by electronic means. The proof of claims is to be submitted as per following specified forms:-

- Form B- Claims by Operational Creditors
- Form C- Claims by Financial Creditors
- Form D- Claims by Workmen & Employees
- Form E- Claims by Authorized Representative of Workmen & Employees
- Form F- Claims by Creditors (Other than Financial Creditors and Operational Creditors)

In order to get a copy of the form, you may download the above-mentioned forms in the website www.ibbi.gov.in. Submission of false or misleading proofs of claim shall attract penalties.



(Shekhar Kumar Agrawal)

Interim Resolution Professional

PRABHAKAR ENGINEERS PVT LTD

REGN NO.: IBBI/IPA-002/IP-N00883/2019-2020/12874

AFA Valid Upto 6th November 2024

Date: **6th May 2024**

Place: **MUMBAI**